

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.206  
Appeal/14(AHM)2022

**Proceedings under Section 252(3) of Co. Act, 2013**

**IN THE MATTER OF:**

Department of Income Tax  
V/s  
ROC, Gujarat & Anr  
(Frontline Biosystems Pvt Ltd)

.....Applicant

.....Respondent

**Order delivered on: 09/05/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Ms. Kinjal Vyas, Adv. for Ms. Maithili Mehta, Adv.  
For the Respondent : Ms. Rupa Sutar, Dy. ROC a.w Ms. Vipal Solanki, Adv.

**ORDER**

RoC has filed reply.

List for hearing on 04.07.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**